

protect its flora and fauna and to develop grass, forage and attract tourists:

(b) whether Government propose to provide financial and technical assistance for the development of the Desert Park; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION AND IRRIGATION (SHRI BALESHWAR RAM): (a) No, Sir. Work on setting up the Desert National Park is in progress. The Government of Rajasthan have submitted a project to set up the Desert Park in the Districts of Jaisalmer and Barmer for regeneration of the degenerated natural desert ecosystem and conservation of flora and fauna of the desert.

(b) to (c). The details are being worked out. The matter is under consideration.

#### **Implementation of Scale of Draftsman in Central Water Commission**

1809. SHRI R. P. DAS: Will the Minister of IRRIGATION be pleased to state:

(a) whether the scales of Draftsman Grade-I, Grade-II and Grade-III recommended by the Board of Arbitration (J.C.M.) have been accepted by the Government; and

(b) if so, the reasons why the same have not been implemented so far in the Central Water Commission?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): (a) The Award given by the Board of Arbitration (JCM) was limited to the revision of pay-scales of the Draftsmen working in the Central Public Works Department only. The Ministry of Works and Housing have accepted the same.

(b) The Award given by the Board of Arbitration (JCM) is not applicable in the case of Draftsmen working in other Departments including Central Water Commission Scales of Draftsman Cadre in Central Water Commission are comparable to those accepted for Central Public Works Department.

#### **Research in Central Seed Farms**

1810. SHRI N. DENNIS: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Central Seed Farms are carrying on research in quality seeds;

(b) the items in which quality seeds have been produced;

(c) the places where Central Seed Farms are situated, State-wise;

(d) the total acreage on which those seeds farms are set up; and

(e) the schemes for their expansion during 1980-81?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) There are no Central Seed Farms. Research in quality seeds is carried out by Central Research Institutions under the Indian Council of Agricultural Research, Agricultural Universities and State research institutions.

(b) Farms under the control of the Central Government, known as Central State Farms, do produce quality seeds in the form of foundation seeds and certified seeds of wheat, paddy, cotton, sorghum, bajra, maize, oilseeds, pulses and vegetables. These farms are managed by the State Farms Corporation of India.

(c) and (d). Information is given in statement regarding Central State Farms managed by the State Farms Corporation of India.

(e) There is no proposal to increase the number of Central State Farms at present.

## Statement

Name and location of the Farm	Area in possession (in ha.)
<b>RAJASTHAN</b>	
1. Central State Farm, Suratgarh, Distt. Sriganganagar . . . . .	5135
2. Central State Farm, Sardargarh, Distt. Sriganganagar . . . . .	5996
3. Central State Farm, Jetsar, Distt. Sriganganagar . . . . .	5391
<b>HARYANA</b>	
1. Central State Farm, Hissar . . . . .	2762
<b>PUNJAB</b>	
1. Central State Farm, Ludhiana, Distt. Ludhiana . . . . .	1168
<b>KARNATAKA</b>	
1. Central State Farm, Jawalgera, Distt. Raichur . . . . .	2960
<b>TAMIL NADU</b>	
1. Central State Farm, Chengam, Melchenganam West Post, Melpallipattu, Distt. North Arcot . . . . .	3906
<b>KERALA</b>	
1. Central State Farm, Aralam, Distt. Cannanore . . . . .	3060
<b>ASSAM</b>	
1. Central State Farm, Kokilabari, P.O. Pathshala, Distt. Kamrup . . . . .	1936
<b>MIZORAM (UT)</b>	
1. Central State Farm, Mizoram, P.O. Patherkandi, Distt. Cachar . . . . .	523
<b>UTTAR PRADESH</b>	
1. Central State Farm, Bahraich, P.O. Gijjapuri, Distt. Bahraich . . . . .	3593
2. Usar Reclamation Farm, P.O. Lalganj, Distt. Rae Bareilly . . . . .	191

**राजस्थान के जिलों में चावल और  
मोटे अनाजों की वसूली**

1811. श्री चतुर्भुज : क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) इस बात को सुनिश्चित करने के लिए कि चावल और मोटे अनाजों की वसूली दरें केन्द्र सरकार द्वारा निर्धारित की गई दरों से कम न हों, राजस्थान में से कुल कितना मोटा अनाज और चावल वसूल किया गया है; और

(ख) क्या यह सच है कि किसानों द्वारा मोटा अनाज सरकार द्वारा निर्धारित की गई दरों से कम दरों पर बेचा जा रहा है और भारतीय खाद्य निगम द्वारा आगे भी बाजारों में वसूली कार्य प्रारम्भ नहीं किया गया है ?

**कृषि तथा ग्रामीण पुनर्निर्माण और सिंचाई मंत्री (श्री बीरेन्द्र सिंह राव) :** (क) क्योंकि खुले बाजार में खरीफ अनाजों के मूल्य